GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2837

TO BE ANSWERED ON MARCH 13, 2018

AGENCIES FOR AFFORDABLE HOUSING

No. 2837 SHRI RAHUL KASWAN:

DR. KRISHAN PRATAP:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the names of the agencies given the responsibility to provide affordable houses in cities by the Government, State-wise;
- (b) the number of houses constructed by these agencies vis-a-vis target fixed during the last three years along with the target for the next two years, State-wise;
- (c) the details of the various facilities provided in such affordable homes;
- (d) whether these agencies have succeeded in providing affordable houses in cities and villages;
- (e) if not, the reasons therefor and the reaction of the Government thereto; and
- (f) whether the Government has fixed any corpus fund for construction of affordable houses and if not, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission through States/Union Territories (UTs)/Urban Local Bodies (ULBs) in order to provide all weather pucca house to all eligible urban homeless households by 2022. In States/UTs, the State Level Nodal Agencies (SLNAs) are primarily responsible to provide houses under PMAY(U) mission. The list of the SLNAs is attached as Annexure-I.

- (b) to (e): Since the PMAY(U) mission is demand driven, no specific State/UT-wise targets have been fixed. In order to achieve the vision of "Housing for All" by 2022, the MoHUA has requested all States/UTs to saturate their demand of houses under the PMAY(U) by the year 2018-19, so that construction of all houses may progressively be completed by 2022. The MoHUA has sanctioned 40,62,364 houses to be constructed by States/UTs through SLNAs and so far 3,39,866 houses have been constructed. The State/UT-wise details are attached as Annexure-II. Under the PMAY(U) guidelines, provisions have been made to provide basic civic infrastructure like water, sanitation, sewerage, road, electricity etc.
- (f): The Government of India has recently approved for creation of National Urban Housing Fund (NUHF) for Rs. 60,000 crore for smooth flow of Central Assistance for all verticals of PMAY(U) Mission.

State Level Nodal Agencies (SLNAs) Responsible to provide affordable housing under Pradhan Mantri Awas Yojana (Urban) Mission

S. No.	State/ UT	Name of State Level Nodal Agency	
1	A&N Island	Urban Development Department	
2	Andhra Pradesh	Housing Department Govt. of Andhra Pradesh & Andhra Pradesh Township and Infrastructure Development Corporation.	
3	Arunachal Pradesh	Department of Urban Development & Housing	
4	Assam	Mission Director PMAY(U) Assam	
5	Bihar	Bihar Urban Development Agency	
6	Chandigarh	Chandigarh Housing Board	
7	Chhattisgarh	State Urban Development Agency	
8	D&N Haveli	Urban Development Department	
9	Daman & Diu	Town & Country Planning Department	
10	Delhi	Delhi Development Authority & Delhi Urban Shelter Improvement Board	
11	Goa	Goa State Urban Development Agency (GSUDA)	
12	Gujarat	Affordable Housing Mission Govt. of Gujarat	
13	Haryana	State Urban Development Authority Haryana (SUDAH)	
14	Himachal Pradesh	Directorate of urban development himachal Pradesh	
15	Jammu & Kashmir	Jammu & Kashmir Housing Board	
16	Jharkhand	Directorate Municipal Administration	
17	Karnataka	Rajiv Gandhi Rural Housing Corporation Limited	
18	Kerala	Kudumbashree Mission	
19	Lakshadweep		
20	Madhya Pradesh	Directorate Urban Administration and Development	
21	Maharashtra	Maharashtra Housing and Area Development Authority	
22	Manipur	Town Planning Department Manipur	
23	Meghalaya	Meghalaya Urban Development Agency	
24	Mizoram	Urban Development and Poverty Alleviation	
25	Nagaland	Department of Municipal Affairs	
26	Orissa	Odisha Urban Housing Mission	
27	Puducherry	Town And Country Planning Department	
28	Punjab	Punjab Urban Planning and Development Authority	
29	Rajasthan	Rajasthan Urban Drinking Water Sewerage & Infrastructure Corporation Limited (RUDSICO)	
30	Sikkim	Urban Development & Housing Department	
31	Tamil Nadu	Tamil Nadu Slum Clearance Board	
32	Telangana	Mission of Elimination of Poverty in Municipal Areas	
33	Tripura	Urban Development Directorate	
34	Uttar Pradesh	State Urban Development Agency Uttar Pradesh	
35	Uttrakhand	Urban Development Directorate (Shahari Vikas)	
36	West Bengal	State Urban Development Agency West Bengal	

Annexure-II referred to Lok Sabha Unstarred Question No. 2837 for answer on 13.03.2018

Details of affordable houses sanctioned and constructed during last three years for beneficiaries under PMAY(U) Mission

		Houses	Houses
S. No.	Name of the State	Sanctioned	Constructed
		(Nos.)	(Nos.)
1	A&N Island	609	-
2	Andhra Pradesh	684,410	26,169
3	Arunachal Pradesh	6,093	16
4	Assam	69,352	170
5	Bihar	136,453	4,181
6	Chandigarh	37	37
7	Chhattisgarh	119,032	3,230
8	Dadra & Nagar Haveli	2,937	278
9	Daman &DIU	461	37
10	Delhi	1,440	1,440
11	Goa	65	65
12	Gujarat	199,070	57,404
13	Haryana	145,152	2,209
14	Himachal Pradesh	4,928	194
15	Jammu & Kashmir	14,531	193
16	Jharkhand	154,768	27,319
17	Karnataka	369,125	43,716
18	Kerala	81,770	2,571
19	Lakshadweep	-	-
20	Madhya Pradesh	459,399	33,769
21	Maharashtra	170,465	25,222
22	Manipur	26,462	192
23	Meghalaya	782	48
24	Mizoram	13,915	257
25	Nagaland	13,565	464
26	Orissa	85,201	3,174
27	Puducherry	7,809	43
28	Punjab	43,411	1,366
29	Rajasthan	51,605	17,199
30	Sikkim	517	2
31	TamilNadu	433,685	39,093
32	Telangana	190,293	2,069
33	Tripura	78,870	7,453
34	Uttar Pradesh	331,695	8,080
35	Uttarakhand	18,566	2,104
36	West Bengal	145,891	30,102
	Total	4,062,364	339,866